CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH (THROUGH VIDEO CONFERENCING)

CCP 14/2019 In O.A. No. 36/2010

This, the 17th day of August, 2021

S.No. 4

HON'BLE MS. JASMINE AHMED, MEMBER (J) HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)

Ashok Kumar Verma, aged about 53 year, S/o Shri Ram Kumar Verma, Resident of C-48, Sarvodaya Nagar, Lucknow.

...Applicant

By Advocate: Shri Subodh Kumar Verma

Vs.

- 1. Shri Swadesh Kumar Singh, Senior Divisional Commercial Manager, NER, Lucknow.
- 2. Vijay Lakshmi Kaushik, Divisional Railway Manager (DRM), N. E. Railway, Ashok Marg, Lucknow.

...Respondents

By Advocate: Shri Rajendra Singh.

ORDER (ORAL)

BY HON'BLE MS. JASMINE AHMED, MEMBER (J)

Learned counsel for the applicant submits that the order of this Tribunal has been fully complied with by the respondents.

2. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

(A. MUKHOPADHAYA) MEMBER (A) (MS. JASMINE AHMED)
MEMBER (J)

JNS